

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 311 of 2013 & IA No. 404 of 2013**

**Dated : 10<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Madhya Gujarat Vij Co. Ltd.**

**...**

**Appellant(s)**

**Versus**

**Yash Co-operative Housing  
Society Ltd. & Anr.**

**...**

**Respondent(s)**

Counsel for the Appellant(s)

: Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Umesh Parikh for MKVCL

Counsel for the Respondent(s)

: Ms. Suparna Srivastava with  
Mr. R.S. Pandey, Legal Adviser  
for R-2  
Mr. Basu Deo Bhomia, R-1

**ORDER**

Learned counsel for the respondent no. 2 has filed its written submissions today after serving copy on the other sides. Learned counsel for the appellant submits that he will be filing the written submissions tomorrow i.e. on 11<sup>th</sup> March, 2014. He is permitted to do so and serve a copy thereof on the other side. The representative of the respondent no.1 has submitted that the written submissions have been sent to the Registry by post.

Judgment is reserved.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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